## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 1818 (To be answered on the 29<sup>th</sup> July 2021)

## MASTER PLAN FOR DEVELOPMENT OF CALICUT INTERNATIONAL AIRPORT

1818. SHRI M.K.RAGHAVAN

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether an alternative Master Plan for development of Calicut International Airport with less area of land has been submitted before Airport Authority of India in January 2021 and if so, the details thereof;

(b) whether the Ministry has approved this alternative master plan and if so,

the details thereof; and

(c) if not, the current status of this proposal?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION जागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Airports Authority of India (AAI) has projected a revised land requirement of about 152 acre for development/construction of terminal building, apron, car parking and associated infrastructure at the Calicut airport. As per National Civil Aviation Policy-2016, the land for development of the airport is to be provided by the respective State Government free of cost and free from all encumbrances. The State Govt. of Kerala is yet to hand over the requisite land to AAI for development of the airport.